

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 195 OF 2015

Dated: 20th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The Tata Power Co. Ltd. Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

ORDER

We have heard learned counsel for the respondent.

List the matter for further hearing on **29.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**